

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2762  
ANSWERED ON:11.08.2003  
DEVELOPMENT OF TOURISM IN STATES  
ABDUL RASHID SHAHEEN;BIR SING MAHATO

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) the number of schemes included in Eighth Five Year Plan and Ninth Five Year Plan to develop tourism in the states including West Bengal and Jammu and Kashmir;
- (b) the amount allocated/released to the State Governments for the purpose during the said period along with the achievements made in this regard;
- (c) the concrete steps taken by the Government to develop tourism in the states; and
- (d) the details of ongoing centrally Sponsored Tourism Projects in the States, State-wise?

**Answer**

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) : During the Eighth Five Year Plan and Ninth Five Year Plan, Department of Tourism provided Financial assistance to State Governments./UT Administrations under various schemes like construction of Tourist Complex/Tourist Bungalows, construction of Yatriniwases/Yatrikas Wayside Amenities, Refurbishment of Monuments/Heritage buildings, Adventure Sports equipments, SEL Show/Flood lighting, fairs and festivals etc.

(b): Based on the consultations held with the State Governments/UT Administrations, 2526 tourism projects involving Central Component of Rs. 530 crores were sanctioned in various States/UTs including West Bengal and Jammu and Kashmir during the Eighth and Ninth Five Year Plan for development and promotion of tourism. Out of 2526 tourism projects, 1384 projects have already been completed.

(c) and (d) Department of Tourism has introduced the following schemes in the Tenth Five Year Plan for development of tourism infrastructure in the country :

- (i) Integrated Development of Tourist Circuits
- (ii) Product/Infrastructure and Destination Development
- (iii) Assistance for Large Revenue Generating Projects.

During the year 2002-03, two hundred twelve tourism projects with Central financial component of Rs.111.21 crores were sanctioned in various States/UTs.